

Limited, Madras, for the year 1979-80.

(i) Annual Report of the Tamil Nadu Agro-Industries Corporation Limited, Madras, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing (i) reasons for delay in laying the papers mentioned at (2) above and for not laying simultaneously the Hindi version of (2) (ii) above. [Placed in Library. See No. LT-2425/81.]

REPORT OF COMPTROLLER AND AUDITOR GENERAL OF INDIA FOR 1979-80—UNION GOVERNMENT (CIVIL) AND UNION GOVERNMENT APPROPRIATION ACCOUNTS (CIVIL) FOR 1979-80

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

(1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1979-80—Union Government (Civil) under article 151(1) of the Constitution. [Placed in Library. See No. LT-2426/81.]

(2) A copy of the Union Government Appropriation Accounts (Civil) for the year 1979-80 (Hindi and English versions). [Placed in Library. See No. LT-2427/81.]

12.30 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed

to enclose a copy of the Essential Commodities (Special Provisions) Bill, 1981, which has been passed by the Rajya Sabha at its sitting held on the 23rd April, 1981."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 181, which has been passed by the Rajya Sabha at its sitting held on the 23rd April, 1981."

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

(1) The Essential Commodities (Special Provisions) Bill, 1981.

(2) The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1981.

12.33 hrs.

**PUBLIC ACCOUNTS COMMITTEE
THIRTY-SIXTH REPORT**

SHRI SUBHASH CHANDRA BOSE ALLURI (Narasapur): Sir, I beg to present the Thirty-sixth Report (Hindi and English versions) of the Public Accounts Committee on supply of defective waterproof coats and procurement of spare parts.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTIETH REPORT AND MINUTES

SHRI RAMESHWAR NEEKHRA (Hoshangabad): Sir, I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Public Undertakings on Tannery and Footwear Corporation of India